

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRL.M.P.NO.8786/2006 in CRIMINAL APPEAL NO(s). 604 OF 2006

RANBIR SINGH & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(For bail and with office report)

Date: 18/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. Naresh Kaushik, Adv.

Mrs. Amita Kalkal, Adv.

Mrs. Lalita Kaushik, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The application is dismissed.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Asstt. Registrar